

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2104
TO BE ANSWERED ON 11.12.2015

WELFARE OF ORPHANS BY NGOs

2104. SHRI K. N. RAMACHANDRAN

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): the details of the Non-Governmental Organisations (NGOs) working for the welfare of orphans and destitute in the country, State-wise;
- (b): the funds allocated/released to the NGOs during each of the last three years and the current year, State/UT-wise;
- (c): whether the Government has received any complaints about misappropriation of funds granted to such NGOs;
- (d): if so, the details thereof indicating the complaints received during the said period; and
- (e): the action taken by the Government in this regard?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a): The Ministry is implementing the Integrated Child Protection Scheme (ICPS) under which financial assistance is provided to State Governments /UT Administrations for setting up and managing Child Care Institutions (CCIs) by themselves or in association with Voluntary Organisations/Non-Governmental Organisations (NGOs). The State/UT-wise details of NGOs which are getting grants under the ICPS for maintenance of Child Care Institutions (CCIs) through State Governments/UT Administrations concerned is at **Annexure- I**.
- (b): The Ministry releases grants under ICPS to State Governments/UT Administrations which further release it to concerned NGOs. The details of the grants released to the States/UTs and Child Line India Foundation (CIF) under ICPS during the last three years and the current year is at **Annexure- II**.
- (c): No, Madam.
- (d) & (e): Does not arise.

Statement referred to in reply to part (a) of the Lok Sabha Un-Starred Question No.2104 for answer on 11.12.2015 raised by Shri K. N. Ramachandran regarding 'Welfare of Orphans by NGOs'.

The State/UT-wise details of NGOs which are getting grants under the ICPS for maintenance of Child Care Institutions (CCIs) through State Governments/UT Administrations concerned is as follows:

SI. No.	Name of the State/UT	Institutional Care (Homes) run by NGOs	Specialized Adoption Agency (SAA) run by NGOs
		2015-16	2015-16
1	Andhra Pradesh	-	-
2	Arunachal Pradesh	-	2
3	Assam	25	8
4	Bihar	18	10
5	Chattisgarh	30	10
6	Goa	-	3
7	Gujarat	27	1
8	Haryana	13	6
9	Himachal Pradesh	15	1
10	Jammu & Kashmir	-	-
11	Jharkhand	2	4
12	Karnataka	11	17
13	Kerala	1	14
14	Madhya Pradesh	40	26
15	Maharashtra	47	14
16	Manipur	24	1
17	Meghalaya	25	3
18	Mizoram	27	3
19	Nagaland	18	4
20	Orissa	84	14
21	Punjab	-	5
22	Rajasthan	42	3
23	Sikkim	8	2
24	Tamil Nadu	185	15
25	Tripura	3	3
26	Uttar Pradesh	21	6
27	Uttarakhand	1	-
28	West Bengal	44	30
29	Andaman & Nicobar Island	5	-
30	Chandigarh	1	1
31	Dadra & Nagar Haveli	-	-
32	Daman & Diu	-	-
33	Delhi	8	4
34	Lakshadweep	-	-
35	Puducherry	23	2
36	Telangana	-	-

Statement referred to in reply to part (b) of the Lok Sabha Un-Starred Question No.2104 for answer on 11.12.2015 raised by Shri K. N. Ramachandran regarding 'Welfare of Orphans by NGOs'.

The details of the grants released to the States/UTs and Child Line India Foundation (CIF) under ICPS during the last three years and the current year is as follows:

S.No.	Name of the States/UTs	2012-13			2013-14			2014-15			2015-16 up to 31/10/2015
		Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)
1	Andhra Pradesh	1689.48	1689.48	1953.42	1206.50	1206.50	1107.21	301.62	301.62	275.24	238.58
2	Arunachal Pradesh	147.05	147.05	-	54.74	54.74	26.50	130.68	130.68	84.17	10.38
3	Assam	740.36	740.36	415.02	1080.00	1080.00	1020.50	1010.36	1010.36	1332.49	290.17
4	Bihar	871.78	871.78	791.62	957.56	957.56	515.42	204.75	204.75	1721.60	1486.63
5	Chattisgarh	397.30	397.30	340.90	213.34	213.34	213.34	821.24	821.24	*	316.99
6	Goa	-	-	-	-	-	-	100	100	240.11	55.15
7	Gujarat	1213.28	1213.28	802.81	979.35	979.35	1004.35	1925.75	1925.75	1404.29	2328.90
8	Haryana	748.85	748.85	669.14	1085.51	1085.51	846.59	1526.72	1526.72	678.15	367.61
9	Himachal Pradesh	-	-	60.33	84.96	84.96	153.23	835.71	835.71	228.25	604.04
10	Jammu & Kashmir	-	-	-	-	-	-	-	-	-	0.00
11	Jharkhand	-	-	11.53	144.96	144.96	471.75	36.03	36.03	*	208.17
12	Karnataka	1856.50	1856.50	2125.05	2403.63	2403.63	2388.38	3689.87	3689.87	3747.81	845.24
13	Kerala	-	-	428.16	718.17	718.17	426.65	1354.35	1354.35	1340.30	218.47
14	Madhya Pradesh	1223.10	1223.10	514.84	546.03	546.03	546.03	1889.69	1889.69	2096.53	332.46
15	Maharashtra	976.71	976.71	1115.11	557.56	557.56	1510.80	762.32	762.32	*	681.31
16	Manipur	311.28	311.28	224.93	658.15	658.15	511.26	138.48	138.48	1986.84	1765.62
17	Meghalaya	474.30	474.30	555.86	762.45	762.45	762.45	2003.83	2003.83	1975.50	1469.55

S.No.	Name of the States/UTs	2012-13			2013-14			2014-15			2015-16 up to 31/10/2015
		Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Utilised (Rs. in Lakhs)	Amount Sanctioned (Rs. in Lakhs)
18	Mizoram	504.95	504.95	553.22	696.42	696.42	712.76	1919.02	1919.02	1919.02	2079.44
19	Nagaland	838.32	838.32	838.32	911.41	911.41	911.41	957.41	957.41	1662.70	2257.65
20	Orissa	671.33	671.33	537.93	1227.20	1227.20	1224.57	2544.82	2544.82	1786.31	519.04
21	Punjab	-	-	10.46	191.27	191.27	216.10	507.12	507.12	570.61	135.46
22	Rajasthan	2014.93	2014.93	1930.62	2347.56	2347.56	2288.27	3395.82	3395.82	3654.40	828.13
23	Sikkim	-	-	-	15.97	15.97	54.55	390.24	390.24	413.88	562.00
24	Tamil Nadu	4326.82	4326.82	1672.87	2131.05	2131.05	1541.83	3067.10	3067.10	2804.89	825.04
25	Telangana	-	-	-	-	-	-	2087.59	2087.59	203.53	354.88
26	Tripura	190.30	190.30	190.30	124.42	124.42	124.42	1227.34	1227.34	1073.70	200.06
27	Uttar Pradesh	1662.48	1662.48	1608.77	1109.39	1109.39	1009.45	1798.90	1798.9	3552.11	476.29
28	Uttarakhand	-	-	-	333.92	333.92	-	83.48	83.48	11.05	50.71
29	West Bengal	547.06	547.06	691.92	2373.04	2373.04	2046.26	2574.04	2574.04	4348.35	508.67
30	Andaman & Nicobar Island	-	-	-	-	-	-	145.90	145.90	-	36.03
31	Chandigarh*	49.84	49.84	49.84	17.58	17.58	42.26	362.22	362.22	*	418.17
32	Dadra & Nagar Haveli	12.78	12.78	12.78	2.09	2.09	3.15	68.61	68.61	6.71	12.90
33	Daman & Diu	16.53	16.53	7.86	69.28	69.28	19.32	80.61	80.61	32.73	13.80
34	Delhi	1093.98	1093.98	319.15	404.73	404.73	502.44	606.22	606.22	838.68	60.90
35	Lakshadweep	-	-	-	-	-	-	-	-	-	0.00
36	Puducherry	150.00	150.00	348.09	64.66	64.66	340.46	1168.57	1168.57	*	102.46
37	CIF	3006.63	3006.63	2570.80	3232.40	3014.53	2343.64	6356.86	5361.74	*	1950.02

* Statements of expenditure have not received from these States/UTs/CIF.

